## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/150/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANDHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: V.D. SWMAY & CO PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. SIVAVARTHANAN Advocate

M. Am. 14/7/17. Coursel for Petitioner 9500078679.

## **ORDER**

Counsel for petitioner present. No representation on behalf of respondent. Time extended at request for hearing submissions by both the parties. Put up on 27.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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